

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:BILASPUR

Original Application No.203/00320/2019

Bilaspur, this Thursday, the 18th day of July, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Bhanu Banerjee
S/o Late R.L. Banerjee,
Aged about 62 years,
R/o Near Hindustan Tent House,
Hemu Nagar Bilaspur
District Bilaspur (C.G.)
PIN 495004 Mob. 8085149079

-Applicant

(Applicant present in person)

V e r s u s

1. Union of India,
through the Secretary
Rail Mantralaya
Government of India,
New Delhi 110001

2. The General Manager,
Through South Eastern Central Railway
Headquarters at Bilaspur (R.S)
Bilaspur (C.G.) 495004

3. The Divisional Railway Manager
Through South Eastern Central Railway
Bilaspur Division Bilaspur (R.S.)
Bilaspur (C.G.) 495004

- Respondents

(By Advocate-**Shri Vivek Verma**)

O R D E R (Oral)
By Navin Tandon, AM:-

Applicant present in person prays for withdrawal of this Original Application with liberty to file a fresh application with better particulars.

- 2.** Prayer allowed.
- 3.** Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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